

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 14th September, 2022

NO. HC.VII-167(Pt.-VIII)/2014/7946/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the Offline programme on "**Cyber Crime and Digital Forensics-Judicial Track (CDDF-JT)**" scheduled to be held from **31-10-2022** to **02-11-2022**, at the National Crime Records Bureau (NCRB), New Delhi.

Sl. No.	Name	Rank	State/UT	E-mail	Mobile No. and Whatsapp No.
1.	Smti. Ranjita Agarwalla	Chief Judicial Magistrate, Udalguri	Assam	94350-96572	agarwalaranjitajm@gmail.com
2.	Smti Rani Boro	Civil Judge & Assistant Sessions Judge, Barpeta	Assam	98646-02050	anjurani12345@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167/Pt.-VIII)/2014/7947-7960/A Dated: 14-09-2022
Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty

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during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The District & Sessions Judge,
Barpeta/Udalguri

(He is requested to inform the nominated Judicial Officer(s) under his control accordingly).

4. The Registrar (Admin./Vigilance/ Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
7. Smti. Ranjita Agarwalla, Chief Judicial Magistrate, Udalguri, Assam.
8. Shri Rani Boro, Civil Judge & Assistant Sessions Judge, Barpeta, Assam.
9. Shri Rakesh Kumar Chawla, Joint Assistant Director (Trg.), National Crime Records Bureau (NCRB), MHA, Govt. India, Mahipalpur, National Highway-8, New Delhi-110037.
10. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Supadeh
14.09.22
REGISTRAR (JUDICIAL)